

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 15th May, 2015

NO.LJ (B) 68/2012/33 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non- MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal transportation for strict implementation of National Green Tribunal Order for a period of 3 (three) months or till further orders.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Pascal Snaitang, Inspector Supply	SouthWest Khasi Hills District, Mawkyrwat	Deputy Commissioner, South West Khasi Hills District, Mawkyrwat
2.	E.Syiemiong, Asstt. Executive Engineer, (TC) PWD Mawkyrwat	- do -	- do -
3.	P.Kharshiing, AE, PWD Mawkyrwat	- do -	- do -
4.	M.C.Lyndem, RO Soil Conservation, Mawkyrwat	- do -	- do -
5.	A.Kharshiing, Account Officer, PWD, Mawkyrwat	- do -	- do -
6.	L.Basaiawmoit, RO Soil, Ranikor	- do -	- do -
7.	S.M.Kshiar, Inspector Excise, Mawkyrwat	- do -	- do -


(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.


Dated Shillong, the 15th May, 2015

MEMO.NO. LJ (B).68/2012/33- A,

Copy to:-

- 1 Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
- 2 The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with a request to circulate to all the officers concerned.
- 3 The Principal Secretary to the Govt of Meghalaya, Forests & Environment Department for information.
- 4 Personnel A.R (A) Department.
- 5 The DEO (Data Entry Operator) LR Office, Room No. 221, Main Sectt Building for uploading the Notification in the Law Department web site.
- 6 Director of Information and Public Relation, Meghalaya, Shillong
- 7 Office Copy.

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.